

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1362 OF 2011

BEFORE THE REGISTRAR M.A. SAYEED

GEETA AND ORS

Appellant (s)

VERSUS

FINANCIAL COMMNR.GOV.T.OF NCT DELHI & ORS
(With appln(s) for c/delay in filing SLP)

Respondent(s)

Date: 30/04/2014 This Appeal was called on for hearing today.

For Appellant(s)

Mr. R.C. Kaushik,Adv.

For Respondent(s)

Mr. Abhay Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

The matter falls under the completed category.

It be processed for listing before the Hon'ble
Court, as per rules.

(M.A. SAYEED)
REGISTRAR